

(b) There are 546 permanent staff members of which 26 are working in other Organisations. Number of temporary staff is 759.

(c) 485 temporary staff are working against permanent posts.

(d) Proposal for confirmation of temporary staff against available permanent posts is under consideration.

Mode of Selection of Employees in C. S. I. R.

1515. SHRI ROBIN SEN: Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

(a) the mode of selection of employees for recruitment in the Council of Scientific and Industrial Research;

(b) whether Government propose to set up a Central Service Commission for selecting the personnel; and

(c) if so, when the Commission will be set up?

THE MINISTER OF PLANNING AND MINISTER OF DEPARTMENT OF SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM): (a) Scientific and Technical Personnel are selected/appointed in accordance with the provisions in the Rules and Regulations and Bye-laws of the CSIR, a copy of which is available in the Library of Parliament. Administrative staff is elected/appointed as per Administrative services (Recruitment and Promotion) Rules formulated in accordance with the relevant Bye-law.

(b) No, Sir.

(c) Does not arise.

Representatives Committees in Laboratories of C. S. I. R.

1516. SHRI ROBIN SEN: Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether there are representatives committees in each Laboratory under the Council of Scientific and Industrial Research to deal with the publication of papers, patents magazines, books on repair of roads, building etc;

(b) if so, the names of laboratories where such committees are functioning;

(c) the composition of such committees; and

(d) if not, whether Government propose to form such committees?

THE MINISTER OF PLANNING AND MINISTER OF DEPARTMENT OF SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM): (a) to (d). Some of the National Laboratories, namely, Central Leather Research Institute (CLRI), Madras, Central Glass and Ceramic Research Institute (CGCRI), Calcutta, Regional Research Laboratory (RRL), Hyderabad, Central Electro-Chemical Research Institute (CECRI), Karaikudi, Central Food Technological Research Institute (CFTRI), Mysore etc. have already such committees functioning at present. Scientific workers and Administrators at different levels constitute these Committees.

The Committee of Inquiry (CSIR) in Part II of their Report has recommended the constitution of similar Committees to assist the Executive Committees of each National Laboratory/Institute of the CSIR. The recommendation is under consideration.

Completion of various Projects in Pondicherry

1517. SHRI E. R. KRISHNAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the following projects, as reported in the 1970-71 Annual Report of the Ministry of Home Affairs, have been completed in the Union Territory of Pondicherry—

- (i) Estuarine fish farm in Karaikal;
- (ii) Jetty and landing shed at Mahi;
- (iii) Pasteurisation Plant;
- (iv) Excursion Centre;
- (v) Five boats for boating facilities on Ousteri lake and Aviankuppen river;
- (vi) Operation theatre and 20-bedded sterilisation ward;
- (vii) Pondicherry urban area development plan; and

(b) if not, when they are likely to be completed ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) and (b). The information as furnished by the Government of Pondicherry is given in the statement attached.

Statement

The position in respect of each project is given below :

- (i) *Estuarine fish Farm in Karaikal* : The project has not been completed. Construction at an estimated cost of Rs. 42,930/- was started from March, 1971. Digging of stock ponds, six nursery ponds and two rearing ponds have already been started. The project is likely to be completed during the year 1972-73.
- (ii) *Jetty and Landing Shed at Mahs* : The project has not been completed. This project at an estimated cost of Rs. 29,000/- was taken up during December, 1970. The casting and driving of the concrete piles for the jetty have been completed. The project is likely to be completed during current financial year 1971-72.
- (iii) *Pasteurisation Plant* : The project has been completed and the plant commissioned from 12.4.1971.
- (iv) *Excursion Centre* : The Project has not been completed. A site has been selected at Kolas Nagar, for construction of Excursion Centre. Notification has been issued under Land Acquisition Act. A sum of Rs 25,000/- has been provided in the current year's budget for the building. The project will be completed in 1972-73.
- (v) *Five boats for boating facilities on Ousteri Lake and Avankuppam River* : The project has been completed. Five boats have been purchased during 1970-71.
- (vi) *Operation Theatre and 20 bedded Sterilisation ward* : The project has been completed. Under the post partum programme an operation theatre and a 16 bedded Sterilisation ward have been completed at a cost of Rs. 27,000/- . It was commissioned on 2.10.1971.

(vii) *Pondicherry Urban area Development Plan* : The project is at the stage of information. An urban area development plan was prepared in March, 1971. The Town and Country Planning Act was enforced in the Union Territory from 15.9.1971 and the plan will now have to be re-examined under the provisions of the Act. No date of enforcement of the plan can yet be given.

Utilisation of installed capacity in Sugar Mill Machinery Industry

1518. SHRI R. P. ULAGANAMBI : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) the reasons for only 65 percent utilisation of the installed capacity in the Sugar Mill Machinery industry , and

(b) the steps proposed to be taken to reach the full utilisation of installed capacity ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI GHANSHYAM OZA) : (a) As against the current installed capacity of the order of Rs. 2100 lakhs per annum, production of sugar mill machinery during the year 1969 and 1970 was of the order of Rs. 1242 lakhs and 1463 lakhs respectively. Production of sugar machinery depends upon the orders received by the manufacturers from time to time and a capacity utilisation of 65% to 70% is considered reasonable.

(b) Government have banned import of complete sugar plant and are also encouraging exporting of sugar mill machinery for purposes of setting up joint ventures abroad. Most of the major sugar machinery manufacturers are also engaged in the production of other items of machinery and heavy equipment and could optimize utilization of capacity through diversification.

Black Marketing in Essential Commodities

1519. SHRI R. P. ULAGANAMBI : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) the number of cases reported under the